

DIVISION BENCH

O-117

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1586(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th JANUARY, 2021, 10:30 A.M

Name of the Company	SITAL KUMAR PODDAR & ORS. Vs. A. K. HIRISE PRIVATE LIMITED.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/Authorised Representative appeared through video conferencing:

For the financial creditor

Ms. Sudarshana Dutta, Advocate

ORDER

Ms. Sudarshana Dutta, Ld. Counsel for the Financial Creditor present. She seeks short adjournment in the matter.

At request, adjournment is granted. List this matter for final hearing on 18.02.2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar V.K.)
Member(Judicial)